

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 412
ANSWERED ON 19/07/2022

FUNDS UNDER RASHTRIYA GRAM SWARAJ ABHIYAN

412. SHRI MAHESH SAHOO:
DR. SANJEEV KUMAR SINGARI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has transferred any funds under the Rashtriya Gram Swaraj Abhiyan (RGSA) during the year 2020-21;
- (b) if so, the details thereof and total funds transferred there under to the States, State-wise including Andhra Pradesh;
- (c) whether there is any pending amount due to be paid under the abhiyan;
- (d) if so, the details thereof, State-wise including Andhra Pradesh; and
- (e) whether the Government has issued guidelines for the release and utilization of grant to the Gram Panchayats and local bodies under the 14th Finance Commission Award for Gram Panchayat Development Plan (GPDP) and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ
(SHRI KAPIL MORESHWAR PATIL)

- (a) Yes Sir.
- (b) State/UT-wise details of funds released under the scheme during the year 2020-21 including Andhra Pradesh is at **Annexure**.
- (c) & (d) The scheme was demand driven in nature and funds were released to States/ Union Territories including Andhra Pradesh on the basis of approved Plans, submission of requisite documents viz. Utilization Certificate, Auditor's Report etc. and compliance of other directions as and when issued by Government of India. States/ Union Territories including State of Andhra Pradesh have been advised to submit the requisite documents and compliance of directions for release of fund. During the financial year 2020-21 an amount of Rs. 22.339 cr. has been released to State of Andhra Pradesh.

(e) Yes Sir. Government of India has issued guidelines for the implementation of recommendation of Fourteenth Finance Commission (FX-XIV) with regard to Local Bodies Grant (Rural Local Bodies and Urban Local Bodies). It provides Panchayat for incurring expenditure on basic services within the function devolved by them under the State specific laws. The Gram Panchayat was required to prepare Gram Panchayat Development Plans (GPDP) towards utilisation of the Fourteenth Finance Commission (FX-XIV) Grants.

Annexure

Annex refer to in reply to Part (b) of the Lok Sabha Unstarred Question No. 412 answered on 19/7/2022

Details of fund released to States/ UTs during the year 2020-21

(Rs. in crore)

Sl. No.	State	Funds Released
1	Andhra Pradesh	22.339
2	Andaman & Nicobar Islands	0
3	Arunachal Pradesh	0
4	Assam	26.1159
5	Bihar	0
6	Chhattisgarh	4.0395
7	Dadra & Nagar Haveli and Daman & Diu	0
8	Goa	0
9	Gujarat	0
10	Haryana	9.89
11	Himachal Pradesh	22.098
12	Jammu & Kashmir	25
13	Jharkhand	2.34
14	Karnataka	0.439
15	Kerala	8.12955
16	Lakshadweep	0
17	Madhya Pradesh	71.42
18	Maharashtra	66.76
19	Manipur	3.4127
20	Meghalaya	3.967
21	Mizoram	21.185
22	Nagaland	3.7217
23	Odisha	2.937
24	Punjab	13.45
25	Rajasthan	12.981
26	Sikkim	4.7475
27	Tamil Nadu	56.875
28	Telangana	12
29	Tripura	2.53045
30	Uttar Pradesh	32.5407
31	Uttarakhand	26.751
32	West Bengal	33.52
33	Ladakh	2.1485
34	Puducherry	0
	Total	491.33